

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.6304  
TO BE ANSWERED ON **05-04-2018**

**Irregularities in Construction of Toilets**

**6304. SHRI JAGDAMBIKA PAL:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether it is a fact that there is a large scale irregularities in construction of toilets under Swachh Bharat Mission in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) the details of the action taken by the Union Government in the matter;
- (d) whether utilization certificate has been submitted by the State Government; and
- (e) if not, the action taken by the Union Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &  
SANITATION**

**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) to (c) No madam. Swachh Bharat Mission (Gramin) was launched on 2nd October, 2014 with the aim at attaining Swachh Bharat by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. Sanitation is a State subject and hence the responsibility for implementation of the programme lies with the States. Government of India provides technical and financial support to supplement the efforts of the State Governments. Complaints, if any, received are forwarded to the respective State Governments for appropriate corrective measures.

(d) Yes, Madam.

(e) Does not arise.